

**State vs Ajay**  
**FIR No.264/2015**  
**P. S. Subzi Mandi**

**11.11.2020**

**Learned PO is on full day leave today.**

Present: Mr. Pawan Kumar, learned Addl.PP for State through VC.  
Mr. Jabbar Hussain, learned counsel for applicant through VC.

Put up for **18/11/2020**. Interim order to continue till the next date of hearing.

**(Charu Aggarwal)**  
**Link ASJ-02/Central/11.11.2020**

**State vs Sunil  
(Application of Sunil Rathore)  
FIR No. 415/2015  
P. S. Kotwali**

**11.11.2020**

**Learned PO is on full day leave today.**

Present: Mr. Pawan Kumar, learned Addl.PP for State through VC.  
Mr. Ravinder Aggarwal, learned counsel through VC.

As per direction, put up for 25/11/2020.

**(Charu Aggarwal)  
Link ASJ-02/Central/11.11.2020**

**State vs Saddam  
FIR No.20/2016  
P. S. Crime Branch**

**11.11.2020**

**Learned PO is on full day leave today.**

Present: Mr. Pawan Kumar, learned Addl.PP for State through VC.  
Mr. Rashid Hashmi, learned counsel through VC.

Put up for 17/11/2020. Interim order to continue till the next date of hearing.

**(Charu Aggarwal)**  
**Link ASJ-02/Central/11.11.2020**

**State vs Karan Bhardwaj**  
**FIR No. 112/2019**  
**P. S. Wazirabad**

**11.11.2020**

**Learned PO is on full day leave today.**

Present: Mr. Pawan Kumar, learned Addl.PP for State through VC.  
Mr. Piyush Pahuja, learned counsel through VC.

At request, put up for 12/11/2020. Interim order to continue till the next date of hearing.

**(Charu Aggarwal)**  
**Link ASJ-02/Central/11.11.2020**

**State vs Govind Kumar**  
**FIR No.215/2014**  
**P. S. NDRS**

**11.11.2020**

**Learned PO is on full day leave today.**

Present: Mr. Pawan Kumar, learned Addl.PP for State through VC.  
Mr. S.N. Shukla, learned counsel through VC.

As per directions, put up for 25/11/2020.

**(Charu Aggarwal)**  
**Link ASJ-02/Central/11.11.2020**

**State vs Naeem @ Chuha**  
**FIR No.215/2016**  
**P. S. Chandni Mahal**

**11.11.2020**

**Learned PO is on full day leave today.**

Present: Mr. Pawan Kumar, learned Addl.PP for State through VC.  
Mr. Sunil Tiwari, learned counsel through VC.

Put up for 17/11/2020. Interim order to continue till the next date of hearing.

**(Charu Aggarwal)**  
**Link ASJ-02/Central/11.11.2020**

**State vs Arjun Kumar**  
**FIR No. 205/2018**  
**P. S.Lahori Gate**

**11.11.2020**

**Learned PO is on full day leave today.**

Present: Mr. Pawan Kumar, learned Addl.PP for State through VC.  
Mr. Deepak Kumar Gupta, counsel for applicant through VC.

As per directions, put up for 20/11/2020.

**(Charu Aggarwal)**  
**Link ASJ-02/Central/11.11.2020**

**State vs Ram Nawal @ Parsuram  
FIR No. 327/2016  
P. S. Roop Nagar**

**11.11.2020**

**Learned PO is on full day leave today.**

Present: Mr. Pawan Kumar, learned Addl.PP for State through VC.  
Mr. Sushil Kumar, counsel for accused through VC.

As per directions, put up for 24/11/2020.

**(Charu Aggarwal)  
Link ASJ-02/Central/11.11.2020**



**State vs Shakil  
(Application of Yunus)  
FIR No. 142/2017  
P. S. Lahori Gate**

**11.11.2020**

**Learned PO is on full day leave today.**

Present: Mr. Pawan Kumar, learned Addl.PP for State through VC.  
Mr. Gaurav Rawat, counsel for accused through VC.

As per direction, put up for 23/11/2020.

**(Charu Aggarwal)  
Link ASJ-02/Central/11.11.2020**

**State vs Adil @ Shahzada  
FIR No. 20/2015  
P. S. Kamla Market**

**11.11.2020**

**Learned PO is on full day leave today.**

Present: Mr. Pawan Kumar, learned Addl.PP for State through VC.  
Mr. Asghar Khan, counsel for the accused through VC.

As per directions, put up for 24/11/2020.

**(Charu Aggarwal)  
Link ASJ-02/Central/11.11.2020**

**State vs Sanju @ Chawmin**  
**FIR No.135/2017**  
**P. S. ODRS**

**11.11.2020**

**Learned PO is on full day leave today.**

Present: Mr. Pawan Kumar, learned Addl.PP for State through VC.  
Mr. J.S. Mishra, learned counsel through VC.

As per directions, put up for 21/11/2020.

**(Charu Aggarwal)**  
**Link ASJ-02/Central/11.11.2020**

**State vs Ashish Kumar Bahuguna & others  
(Application of Manoj Kumar)  
FIR No. 106/2012  
P. S. Kamla Market**

**11.11.2020**

**Learned PO is on full day leave today.**

Present: Mr. Pawan Kumar, learned Addl.PP for State through VC.  
Mr. B.S. Chaudhary, learned counsel through VC.

Put up for 18/11/2020. Interim order to continue till the next date of hearing.

**(Charu Aggarwal)  
Link ASJ-02/Central/11.11.2020**

**State vs Bunty**  
**FIR No. 190/2013**  
**P. S. Rajender Nagar**

**11.11.2020**

**Learned PO is on full day leave today.**

Present: Mr. Pawan Kumar, learned Addl.PP for State through VC.  
Mr. S.K. Sharma, learned counsel for accused through VC.

Put up for 18/11/2020. Interim order to continue till the next date of hearing.

**(Charu Aggarwal)**  
**Link ASJ-02/Central/11.11.2020**

**State vs Ranjeet @ Nandu**  
**FIR No. 252/2016**  
**P. S. Kotwali**

**11.11.2020**

**Learned PO is on full day leave today.**

Present: Mr. Pawan Kumar, learned Addl.PP for State through VC.  
Mr. Arvind Kumar counsel through VC.

As per directions, put up for 23/11/2020. Interim order to continue till the next date of hearing.

**(Charu Aggarwal)**  
**Link ASJ-02/Central/11.11.2020**

**State vs Vinay @ Monty**  
**FIR No. 799/2014**  
**P. S. Darya Ganj**

**11.11.2020**

**Learned PO is on full day leave today.**

Present: Mr. Pawan Kumar, learned Addl.PP for State through VC.  
Mr. S.P.S. Yadav, learned counsel through VC.

Put up for 18/11/2020. Interim order to continue till the next date of hearing.

**(Charu Aggarwal)**  
**Link ASJ-02/Central/11.11.2020**

**State vs Deepak Kumar**  
**FIR No. 34/2014**  
**P. S. Prasad Nagar**

**11.11.2020**

**Learned PO is on full day leave today.**

Present: Mr. Pawan Kumar, learned Addl.PP for State through VC.  
Mr. Yogesh Swaroop, counsel for accused through VC.

Put up for 18/11/2020. Interim order to continue till the next date of hearing.

**(Charu Aggarwal)**  
**Link ASJ-02/Central/11.11.2020**